

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.4444/2015

New Delhi, this the 7th day of January, 2016

**Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Amrik Singh, Age-83 yrs.  
S/o Late Shri Pritam Singh  
I.A.S. (Retd.) House No. 6/281  
Ekta Niwas, Sant Nirankari Colony,  
Delhi-110009. ...Applicant

(By Advocate: Ms. Kheyali Sarkar)

**Versus**

1. Union of India through the Secretary  
Ministry of Personnel  
Public Grievance and Pensions  
North Block, New Delhi.
2. Sate of Punjab through the Secretary  
Department of Personnel, Punjab Govt.,  
Civil Secretariat, Chandigarh. ... Respondents.

**ORDER (ORAL)**

Learned counsel for the applicant seeks to withdraw the instant OA, with liberty to file fresh one in a modified form.

The OA is dismissed as withdrawn with liberty as aforesaid.

**(Dr. Brahm Avtar Agrawal)  
Member (J)**

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